

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 1356/PSY

Dated: 20-11-2023

In the interest of administration and to ensure the prompt uploading of each and every court order and relevant information on the designated e-court website and portals and to initiate a process of opening a single window System for issuance of Certified copies in the District Court Jammu, Sh. Faheem Manzoor Khamoosh, System Officer in the court of Principal District and Sessions Judge, Udhampur is attached in the Court of Principal District and Sessions Judge, Jammu initially for a period of two months from the date he joins.

By Order


(M. K. Sharma)

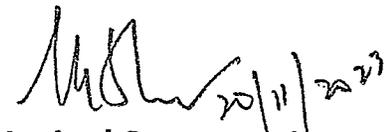
Principal Secretary to
Hon'ble the Chief Justice.

No:- 1157-63/PSY

Dated:- 20.11.2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, for information.
2. Pr. District & Sessions Judge, Jammu for information and necessary action.
3. Pr. District & Sessions Judge, Udhampur for information and necessary action.
- ✓ 4. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
5. President Young Lawyers Association, High court of J&K & Ladakh for information.
6. Chief Librarian, High Court Wing, Jammu / Srinagar.
7. Order file.


20/11/2023

Principal Secretary to
Hon'ble the Chief Justice.